

(Please affix Court Fee Stamp of Rs.1.25)

IN THE HIGH COURT OF DELHI AT NEW DELHI

To
The Deputy Registrar
Delhi High Court of Delhi.
New Delhi

Case No. _____ of 200

_____ Plaintiff /Appellants/Petitioner

V E R S U S

_____ Defendant/Respondent

Date of hearing or decision, if any _____

Decided or pending _____

Decided by _____

Document (s) of which copy is required :-

S.No.	Document	No. of pages
1.		
2.		
3.		
4.		
5.		
Total number of pages		

Sir,

Kindly supply me attested copy of the above noted document (s) in the above case.

Yours faithfully,

Advocate for Petitioner /Appellant/
Defendant/Respondent
Enrolment No. _____

New Delhi Address _____

Dated : _____